

(c) whether in past forest department was producing lac itself; and

(d) whether the tribals producing lac are not getting remunerative price and if so, the steps being taken to ensure remunerative price to them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) Yes, Sir.

(b) and (c). Lac is cultivated mainly on 'Palus', 'Ber' & 'Kusum' trees. These trees are found in Bihar, Madhya Pradesh, Uttar Pradesh, Maharashtra, Gujarat, Orissa, West Bengal and also in some parts of Assam, Meghalaya, Tamilnadu, Andhra Pradesh and Karnataka. The bulk of the produce is procured by private trade. Some state organisations also procure lac.

(d) The Tribal Cooperative Marketing Development Federation of India under the Ministry of Welfare along with State Tribal Development Corporations/Forest Development Corporations are making efforts to ensure that tribals producing lac get remunerative prices.

[English]

#### **Bank Money locked up in closed Industries**

1150. SHRI BHATTAM SRIRAMA MURTY: Will the FINANCE Minister be pleased to state:

(a) the amount due to banks locked up in the industries closed down during 1984-85 to 1987-88, year-wise, and

(b) the steps suggested by the Reserve Bank of India to revive the closed industries?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) As per the data reporting system, Reserve Bank of India has reported that banks outstandings locked up

in closed units/units in liquidation as at the end of June, 1987 were Rs. 128.28 crores against 72 non-SSI sick units and Rs. 15.08 crores against 19 non-SSI weak units.

(b) RBI has reported that guidelines have been issued to the banks envisaging, inter alia, drawing up of rehabilitation packages in respect of potentially viable sick units, providing need based credit facilities to support genuine production activity, phased repayment of overdues, etc. The Board for Industrial and Financial Reconstruction, set up under the Sick Industrial Companies (Special Provisions) Act, 1985, also takes preventive, ameliorative, remedial and other measures in respect of sick companies as per provisions of the Act.

#### **Staff Strength for Eradi Commission**

1151. SHRI V. TULSIRAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the work of 'Eradi Commission' has come to a standstill for want of staff;

(b) if so, the details thereof including the time since when this bottleneck is felt; and

(c) the time by which the requisite staff will be provided to the Commission?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) The work of Eradi Tribunal (the Ravi & Beas Waters Tribunal) has not come to a standstill, nor is there any shortage of staff.

(b) and (c). Do not arise.

#### **Smuggling of Synthetic Textile Goods**

1152. PROF. MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether textile industry in the country is gravely affected by the smuggling of